THE

PARLIAMENTARY DEBATES

OFFICIAL REPORT

IN THE THIRTY-EIGHTH SESSION OF THE RAJYA SABHA Commencing on the ijth

April, 1962/r/ie 27th Chakra, 1884 (Saka)

RAJYA SABHA

1

Tuesday the nth April, 1962/the 21th Chaitra 1884 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

MEMBERS SWORN

Hafiz Mohammad Ibrahim (Uttar Pradesh).

Shri J. S. L. Hathi (Gujarat).

ANDHRA PRADESH

Shri N. Narotham Reddy. Shrimati C. Ammanna Raja. Shri V. C. Kesava Rao. Shri K. V. Raghunatha Reddy. Shri P. K. Kumaran.

Assam

Shri Baharul Islam. Shri R. N. Kakati.

BIHAR

Shri B. B. Varma.
Shri D. C. Mallik.
Shri Mahabir Dass.
Shri J. K. P. Narayan Singh.
Shri M. S. Oberoi.
Shri Syed Mahmud,
Shri Ganga Sharan Sinha.

GUJARAT

2

Shri M. C. Shah Shri Maganbhai S. Patel

KERALA

Shri Muhamed Koya Shrimati Devaki (Gopidas) Shri Govindan Nair

MADHYA PRADESH

Shri Ram Sahai Shri L. N. Das Shri Syed Ahmad Shri V. M. Chordia Shri R. S. Khandekar

MADRAS

Shri C. N. Annadurai Shri K. S. R. Gounder Shri M. Ruthnaswamy Shri M. J. J. Moideen Shri M. A. M. Naicker Shri J. S. Pillai

MAHARASHTRA

Shri B. K. Gaikwad Shrimati Tara Ramachandra Sathe Shri G. D. Tapase. Shri P. S. Patil. MYSORE

Shri D. P. Karmarkai. Shri M. Govinda Reddy, Shri Patil Puttappa. Shri J Venkatappa.

3

ORISSA

Shri S. Patel. Shri M. Misra. Shrimati Nandini Satpathy. Shri S. Mishra.

PUNJAB

Shri Anup Singh. Diwan Chaman Lall. Shri Surjit Singh.

RAJASTHAN

Shri Ramesh Chandra. Moulana Abdul Shakoor. Shri Sawai Man Singh. Shri

श्री एम० गौरे (उत्तर प्रदेश): प्रतिज्ञालेने से पहले में आपसे एक अर्ज करना चाहता हुं। जो हिन्दुस्तान का संविधान बना है वह ग्रब तक बालिंग मत के जरिये स्वीकृत नहीं हुआ है और अगर इसकी कोई व्यवस्था जल्दी हो सके तो ग्रच्छा है।

> P. N. Kathju. Shri N. C. Kasliwal.

> > UTTAR PRADESH

Shrimati Uma Nehru.

Shri M. Gaure. Shri C. D. Pande, Dr. Dharam Prakash. Shri L. D. Asthana. Shri P. N. Sapru. Shrimati Anis Kidwai. Shri Sitaram Jaipuria. Shri Chandra

Shri A. B. Vajpayee. WEST BENGAL

Shri Surendra Mohan Ghose. Shri Pannalal Saraogi, Shri Niren Ghosh. Shri Ramprasanna Ray. Shri Syed Nausher Ali. Dr. Nihar Ranjan Ray.

new

Members

JAMMU AND KASHMIR

Shri A. M. Tariq.

TRIPLIRA

Shri T. M. Dasgupta.

DELHI

Shri Santokh Singh.

MEMBERS NOMINATED BY THE PRESIDENT

Shri B. V. (Mama) Warerkar. Dr. Tara Chand. Dr. Popal Singh. Shri R. R. Diwakar.

WELCOME TO NEW MEMBERS

MR. CHAIRMAN: With your leave, I should like to express our cordial atisfaction at having so many new Members and the hope that they will add to the distinction of this House by their knowledge, experience, integrity, public spirit and debating power. This House, for the last 10 years, has been a fellowship in which the different Members feel towards each other mutual regard, goodwill and forbearance and even the groups which may vary in their doctrines, etc., are working in a cooperative spirit for the realisation of the objectives of national progress and international friendship. I have no doubt that the Members who have now joined us will breathe the atmosphere of the House and contribute to the working and implementation of the same ideals, the ideate to which they have just paid their alleg'ance.